

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE SHRI BINOD KUMAR SINHA- MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.08.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC) No. 229/2021 in CP (IB) No. 361/7/HDB/2020
NAME OF THE COMPANY	Genesys Biologics Ltd
NAME OF THE PETITIONER(S)	Zydus Healthcare Ltd
NAME OF THE RESPONDENT(S)	Genesys Biologics Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

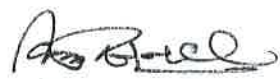
Learned Counsel for Financial Creditor appear.

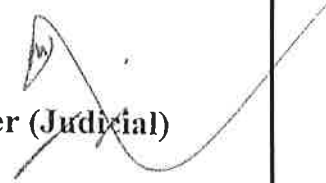
Learned Counsel for Corporate Debtor appear.

IRP appeared physically.

IA No. 229/2021 is filed by Interim Resolution Professional under Section 12A of IBC, 2016 r/w Regulation 30A of CIRP Regulations stating that the matter is settled between the parties. The CoC is not yet constituted. The FC has filed form FA along with the deed of settlement to the IRP. It is taken on record.

Considering the submissions made by the IRP, we allow the IA No. 229/2021 and accordingly CP (IB) No. 361/7/HDB/2020 stands dismissed as withdrawn.


Member (Technical)


Member (Judicial)

Binnu

Deputy Registrar / Assistant Registrar / Court Officer
National Company Law Tribunal, Hyderabad Bench

31/08/21

प्रमाणित प्रति
CERTIFIED TRUE COPY

केस नंबर... CP (IB) No. 361/7/HDB/2020

निर्णय का तारीख... 26.08.2021

प्रति लेखा किया गया तारीख... 31.08.2021

COPY MADE READY ON... 31.08.2021